

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(17) CP(IB)-1623(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.03.2019**.

NAME OF THE PARTIES:

Sunflag Iron & Steel Co. Ltd.

V/s

Uday Bright Bars Pvt. Ltd

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. The Learned Representative for Petitioner present. None for Respondent.
2. Adjourned to **13.06.2019**.

28.03.2019
aah

Sd/-
V.P. SINGH
Member (Judicial)